

STATEMENT

| S. No. | Name of Project | From 1990-91 Upto 1992-93 | | | 1993-94 | | | 1994-95 | | | 1995-96 | 1996-97 |
|--------|---------------------------------------------------------|------------------------------|--------|---------|---------|-------|---------|---------|-------|---------|---------|---------|
| | | Rel. | Util. | Unspent | Rel. | Util. | Unspent | Rel. | Util. | Unspent | Rel. | Rel. |
| 1. | IWDP for Uttarkashi and Tehri Distt. (Project I and II) | 207.70 | 207.70 | 0.00 | 50.00 | 87.11 | -37.11 | 121.36 | 73.19 | 11.06 | 90.00 | 23.30 |
| 2. | IWDP for Dehradun Distt. | 161.04 | 164.16 | -3.12 | 30.00 | 54.82 | -27.94 | 62.40 | 63.85 | -29.39 | 63.88 | 26.60 |
| 3. | IWDP for Nainital Distt. | 176.84 | 168.13 | 8.71 | 40.00 | 68.00 | -19.29 | 89.21 | 47.60 | 22.32 | 122.25 | 31.60 |
| 4. | IWDP for Garhwal Distt. | 203.50 | 202.90 | 0.60 | 40.00 | 77.42 | -36.82 | 71.90 | 34.10 | 0.98 | 75.23 | 26.72 |
| 5. | Kheer Ganga Project in Almora Distt. | 10.82 | 5.18 | 5.64 | 10.00 | 5.64 | 10.00 | 4.63 | 0.00 | 14.63 | | |
| 6. | Micro Plan Project of Almora Distt. (C.S.) | 55.40 | 47.71 | 7.69 | 9.22 | 2.00 | 14.91 | 0.00 | 0.00 | 14.91 | | |
| 7. | Micro Plan Project of Almora Distt. (Project - II) | 22.40 | 0.00 | 22.40 | 25.95 | 32.26 | 16.09 | 0.00 | 0.00 | 16.09 | | |

12.00 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review of the working of Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow for 1991-92 and Statement showing reasons for delay in laying these papers

[English]

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government of the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1991-92.
- (ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-359/96]

(b) (i) Review by the Government of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1992-93.

(ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-360/96]

Notification under Environment (Protection) Act, 1986

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : Sir, I beg to lay on the Table -

- (1) A copy of the Notification No. S.O. 157(E) (Hindi and English versions) published in Gazette of India, dated the 27th February, 1996 delegating the powers to Chairman, Central Pollution Control Board pertaining to issue directions, issued under section 23 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT-361/96]